

CIVIL JUDGE AND JMFC, KORATAGERE

CAUSE LIST

05.06.2020

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 153/2008	Arguments	BAP-HKM-GDD
2.	88/2011	Hearing	BKN-GBH
3.	109/2011	Hearing	AMK-DS
4.	171/2011	Arguments	KBA-SNH
5.	119/2013	Arguments	CSK-KTS
6.	204/2013	Issues	RA-AMK
7.	114/2014	Arguments	AMK-AM
8.	101/2015	Orders	TKM-DS
9.	129/2015	Hearing	KCN
10.	13/2016	Orders	HRR-SSP
11.	143/2016	Issues	MCM-DGT
12.	249/2019	Hearing	BAP-TKM
13.	301/2019	Issues	DGT-GSR
14.	352/2019	Hearing	KB-MCM
15.	48/2020	Orders	DVS
16.	Ex. 9/2019	Hearing	AMK-GMK
17.	C.C. 595/2017	Hear Before Charge	MCM
18.	Cr.79/2020	Hearing	MCM
19.	Cr.86/2020	Hearing	MCM
20.	Cr.93/2020	Objection and Hearing	DGT


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Civil Judge & J. M. F. C.
KORATAGERE